

Seventeenth Loksabha

>

Title: Election of two members from Lok Sabha to National Board for Micro, Small and Medium Enterprises.

The Minister of Road Transport and Highways and Minister of Micro, Small and Medium Enterprises (SHRI NITIN GADKARI) :
Sir, I beg to move the following:-

“That in pursuance of clause (d) of sub-section (3) and sub-section (4) of Section 3 of the Micro, Small and Medium Enterprises Development Act, 2006, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of the National Board for Micro, Small and Medium Enterprises subject to the other provisions of the said Act and the rules made thereunder. ”

माननीय अध्यक्ष: प्रश्न यह है:

“कि सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 की धारा 3 की उपधारा (3) और उपधारा (4) के खंड (घ) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों तथा उसके अधीन बनाये गए नियमों के अधधीन सूक्ष्म, लघु और मध्यम उद्यमों के लिए राष्ट्रीय बोर्ड के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें । ”

प्रस्ताव स्वीकृत हुआ

